

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1887  
ANSWERED ON:08.03.2013  
COMMITTEE TO REVIEW MDG  
Singh Alias Pappu Singh Shri Uday

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government had appointed any committee in the year 2008 to review the Marketing Discipline Guidelines (MDG) 2005 for the retail outlet dealers;
- (b) if so, whether the said committee had submitted its report to the Government;
- (c) if so, whether the recommendations and observations of this said committee had been incorporated by the Public Sector Oil Corporations in new MDG 2010/MDG 2012;
- (d) if so, the details thereof and if not, the reasons for not incorporating the recommendations/observations;
- (e) whether the Public Sector Oil Corporations have received representations against the formation of MDG 2010/MDG 2012 from certain Petroleum Dealers Association's; and
- (f) if so, the details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAANKA LAKSHMI)

- (a) Yes, Madam. The Government had issued a public notice informing general public about constitution of a Committee. The public notice was issued to elicit views/suggestions from the general public / stake holders in order to make the system more transparent and accountable.
- (b) Yes Madam,
- (c) to (f) The recommendations of the Committee were deliberated at length by the public sector Oil Marketing Companies (OMCs), viz. Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL) with Federation of All India Petroleum Traders (FAIPT) and Confederation of Indian Petroleum Dealers (CIPD). The OMCs had then sent their final recommendations to the Ministry of Petroleum and Natural Gas. OMCs have reported that the suggestions / representations /inputs from various stake holders including National / State Dealers associations / bodies received were duly considered in the final recommendations sent to the Ministry. The Ministry, after careful consideration of the final recommendations of the OMCs, had approved the new Marketing Discipline Guidelines (MDG), 2012.